

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY Appellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

Date : 01-04-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH
[IN CHAMBERS]

For Appellant(s) Mr. Shaurya Sahay, AOR
Mr. Aditya Kumar, Adv.
Ms. Ruchil Raj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the appellant states that the requisite steps, as ordered by this Court, stand duly complied with. The proof will be submitted in the Registry within a period of one week.

2. List the matter after three weeks.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)